ACCESS TO ADVANCED TECHNOLOGY

2399. SHRI TIRUCHI SIVA:

Will the Minister of TEXTILES be pleased to state:

(a) the steps taken by Government in the last seven years to strengthen the textile industry’s access to advanced technology; and

(b) the impact of the steps taken so far specially on the small businesses in the textile industry?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): Ministry of Textiles had initiated a major intervention namely, Technology Upgradation Fund Scheme (TUFS) in 1999 as a credit linked subsidy scheme intended for modernization and technology upgradation of the textile industry in the country. The scheme has been implemented in various versions and the ongoing version of Amended TUFS (ATUFS) to be implemented upto March, 2022 was launched in 2016 with upper ceiling of subsidy for individual entity (Rs.30 crore for Garmenting, Technical Textiles and Rs.20 crore for other segments), to ensure better targeting of MSME units. In addition, schemes such as National Technical Textile Mission (NTTM), Powertex India, Integrated Processing Development Scheme (IPDS), Scheme for Integrated Textile Parks (SITP), Scheme for Incubation in Apparel manufacturing (SIAM), Pradhan Mantri Mega Integrated Textile Region & Apparel Park (PM-MITRA), sectoral schemes for traditional sectors viz. silk, jute, handloom and handicraft etc. have been launched to support the textile industry to achieve technology advancement, innovation and modern infrastructure. The initiatives of the Government has helped in increasing textile manufacturing by building the modern manufacturing infrastructure, upgradation of technology, fostering innovation, enhancing skills and traditional strengths in the textile sector including small businesses.

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